

Smt. Anupama Nilekar Chandra, Director General (Investigation)



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Smt. Anupama Nilekar Chandra is a 1994-batch officer of the Indian Police Service (IPS) of the Bihar cadre. She joined the National Human Rights Commission (NHRC) as Director General (Investigation) on 16th January 2026.

2. In her State cadre, she handled communally sensitive situations, left-wing extremism, organised crime and policing along the Indo–Nepal border.
3. A distinguished police officer, she has held several important assignments in her parent cadre and at the Centre. Her work spans prison reforms, police research and training methodologies. She has also promoted socially responsive policing, including initiatives engaging police stations in enrolling “Out of School” children in primary schools to help realise their right to education, along with contributions to policing policy and central armed forces’ leadership.
4. Prior to joining the NHRC, she served as Special Director General in the Sashastra Seema Bal (SSB). As the second-in-command of the Force, she supervised the functioning of Directorates at Force Headquarters, Frontier Headquarters, Training Institutions and other establishments.
5. At the Centre, she also served the Bureau of Police Research & Development (BPR&D), first as Inspector General (IG) and later as Additional Director General (ADG). She facilitated proposals for the creation of the Modus Operandi Bureau to study the psychological profiling of recidivists and undertook Training Needs Analysis for Prison Officers/Staff. She subsequently served as a member of the Supreme Court Committee on Prison Reforms (2020–2022), which submitted recommendations to the Supreme Court of India. She was actively involved in drafting the Model Prison & Correctional Services Act, 2023 and 50 Prison Training Manuals for officers and personnel of the Prisons & Correctional Services in India.
6. She has been conferred the Police Medal for Meritorious Service in 2010 and the President’s Police Medal for Distinguished Service in 2022. She holds a Ph.D. in Law on “Deconstruction of crime and criminality of victims of drug abuse.”